Announcement to the Equity Shareholders of

Tata Teleservices (Maharashtra) Limited

Regd. Off.: Voltas Premises, T B Kadam Marg, Chinchpokli, Mumbai – 400 033, India.

This corrigendum ('Corrigendum') is being issued by Lazard India Private Limited, the Manager to the Offer, to be read in continuation and in conjunction with the public announcements dated November 14, 2008 ('PA') and December 26, 2008, on behalf of NTT DOCOMO, INC ('Acquirer') and Tata Sons Limited (referred to as 'Person Acting in Concert' or 'PAC'), to the equity shareholders of Tata Teleservices (Maharashtra) Limited ('TTML') pursuant to and in compliance with Regulation 10 and Regulation 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto ('Regulations'). As directed by SEBI vide its letter dated February 4, 2009, this Corrigendum to the PA dated November 14, 2008 is being issued to appraise the shareholders of TTML about the following:

1. Activity Schedule

The schedule of activities set forth in the PA has been revised. The revised schedule of activities is as under:

Activity	Original Time Schedule as per PA		Revised Time Schedule	
	Date	Day	Date	Day
Public Announcement Date	November 14, 2008	Friday	November 14, 2008	Friday
Specified Date[(1)]	December 5, 2008	Friday	December 5, 2008	Friday
Last date for a competitive bid	December 5, 2008[(2)]	Friday	December 5, 2008	Friday
Date by which Letter of Offer to be dispatched to shareholders	December 26, 2008	Friday	February 14, 2009	Saturday
Date of opening of the Offer	January 8, 2009	Thursday	February 19, 2009	Thursday
Last date for revising the Offer Price	January 15, 2009	Thursday	February 27, 2009	Friday
Last date for withdrawing acceptance from the Offer	January 21, 2009	Wednesday	March 5, 2009	Thursday
Last date of closing of the Offer	January 27, 2009	Tuesday	March 12, 2009[(3)]	Thursday
Last date of communicating rejection / acceptance & payment of consideration for accepted tenders	February 11, 2009	Wednesday	March 27, 2009	Friday

[(1)] Specified date is only for the purpose of determining the names of the public shareholders as on such date to whom the Letter of Offer would be sent. This Offer is made to the public shareholders of TTML; accordingly the promoters of TTML, PAC and entities deemed to acting in concert with the Acquirer and PAC are ineligible to participate in the Offer.

[(2)] Last date for competitive bid was December 5, 2008. This was erroneously mentioned as December 17, 2008 in PA dated November 14, 2008.

[(3)] The 20 (twenty) days period for the Offer ends March 10, 2009. However, given that March 10, 2009 and March 11, 2009 are stock exchange holidays (source: www.bseindia.com/ www.nseindia.com), the Offer has been kept open till the next working day, that is, Thursday, March 12, 2009.

2. Status of Statutory Approvals

a) Approval from the Reserve Bank of India ("RBI"), under the Foreign Exchange Management Act, 1999: The RBI has vide its letter dated January 23, 2009 advised that it has no objection in relation to the Acquirer purchasing the shares from persons other than erstwhile OCBs under the Offer subject to compliance with applicable FDI policy. Acceptance of Shares from erstwhile OCB(s) are subject to receipt of specific approval(s) from the RBI.

b) Approval from Foreign Investments Promotion Board ("FIPB"): In the press release dated January 28, 2009, the FIPB has stated having recommended the applications made by the Acquirer for consideration of The Cabinet Committee on Economic Affairs ("CCEA"), as the investment involved in the proposals is above Rs. 600 crores.

3. Offer Size

In respect of the Offer size mentioned in the PA dated November 14, 2008, the words "upto 384,241,919 fully paid up equity shares" shall be read as "384,241,919 fully paid up equity shares".

The Acquirer and PAC accept full responsibility for the information contained in this Announcement and their obligations under the Regulations. The terms used but not defined in this Announcement shall have the same meaning assigned in the PA. This Announcement is also expected to be available on the SEBI website at http:// www.sebi.gov.in

Issued by Manager To The Offer for and on behalf of the Acquirer and PAC	Registrar to the Offer
LAZARD **Lazard India Private Limited** 20th Floor, Express Towers, Nariman Point, Mumbai- 400 021 Tel.: 022 6752 6000; Fax: 022 6752 6060, Email: ttml.openoffer@lazard.com Contact Person: Mr. Nikhil Saraf	tsr DARASHAW Total Solutions Repository **TSR Darashaw Limited** 6-10, Haji Moosa Patrawala Industrial Estate, 20, Dr. E. Moses Road, Near Famous Studio, Mahalaxmi, Mumbai 400011 Tel.: 022-66568484; Fax: 022-66568494 Email: csg-unit@tsrdarashaw.com Contact Person: Ms. Mary George

Place : Mumbai
Date : Wednesday, February 11, 2009